

Title: References made to the passing away of Shri Julius Nyerere, Former President of Tanzania on 14.10.99; Shri Kshudiram Mahata (Provisional Parliament) on 17.2.99; Shri N. T. Das (1st to 4th Lok Sabha) on 16.4.99; Shrimati Indubala Sukhadia (8th L.S.) on 8.5.99; Shri J. M. Lobo Prabhu (4th Lok Sabha) on 14.5.99; Shri Sidha Lal Murmu (8th L.S.) on 4.6.99; Shri Amar Nath Chawla (5th L.S.) on 5.6.99; Chaudhary Lachchhi Ram (2nd and 8th L.S.) on 11.6.99; Shri J. Vengal Rao (8th and 9th L.S.) on 12.6.99; Prof. Parag Chaliha (8th L.S.) on 22.6.99; Shri K. N. Singh (4th, 5th and 8th L.S.) on 1.7.99; Rajmata Kamalendu Mati Shah (1st Lok Sabha) on 15.7.99; Dr. (Smt.) Rajendra Kumari Bajpayee (7th, 8th and 9th L.S.) on 17.7.99; Shri Braja Mohan Mohanty (7th and 8th L.S.) on 24.7.99; Shri Kalpnath Rai (9th to 12 L.S.) on 14.8.99; Shri Yadvendra Dutt (6th and 9th L.S.) on 9.9.99; Shri Dada Baburao Paranjpe (7th, 9th, 11th and 12th L.S.) on 27.9.99. Also references made to the brave soldiers who made the supreme sacrifice for the motherland in the operations in Kargil; loss of several lives in the tragic rail accident on 2.8.99 involving collision of Awadh Assam Express and Brahmaputra Mail at Gaisal Railway Station in West Bengal and loss of many lives in the devastating cyclone hitting coastal areas of Orissa, Andhra Pradesh and West Bengal on 18.10.99..

1253 hours

MR. SPEAKER: Hon. Members, today I have a very long list of obituary references. I request the hon. Members to have some patience to listen to me.

Hon. Members, we are going to make obituary references to our former colleagues who are no more. But, before we do that, we would like to refer to the sad demise of Mr. Julius Nyerere, former President of Tanzania. This House wishes to place on record its profound sorrow and grief at the passing away of Mr. Julius Nyerere who passed away on 14 October, 1999. In his death the world lost a truly renowned leader and India a great friend.

President Nyerere's many splendoured life spanned an era. His life will remain an inspiring legacy for Tanzania and Africa, and beyond Africa, for the entire developing world. He was a towering symbol of self-reliant aspirations of the entire developing world. We recall his ideological clarity in fighting against all vestiges of colonialism, including the abhorrent practice of apartheid. The values he sought to disseminate in a post-colonial world will remain enduring, freedom with dignity, economic growth with equity and international relations based on equality.

India will always have a special place for the memory of Julius Nyerere. We did ourselves proud by conferring on this world statesman the Jawaharlal Nehru Award for International Understanding and Gandhi Peace Prize.

This House wishes to convey its heartfelt sympathy to the people and Government of Tanzania and to the members of the family of the late President.

I have also to inform the House with profound sorrow of the passing away of eighteen of our former colleagues namely: Sarvashri Kshudiram Mahata, N.T. Das, Amar Singh Damar, Shrimati Indubala Sukhadia, Sarvashri J.M. Lobo Prabhu, Sidha Lal Murmu, Amar Nath Chawla, Ch. Lachchhi Ram, Shri J. Vengal Rao, Prof. Parag Chaliha, Shri K.N. Singh, Rajmata Kamalendu Mati Shah, Dr. (Shrimati) Rajendra Kumari Bajpai, Sarvashri Braja Mohan Mohanty, Kalpnath Rai, Acharya Bhagwan Dev and Sarvashri Yadvendra Dutt and Dada Baburao Paranjpe.

Shri Kshudiram Mahata was a member of Provisional Parliament representing Bihar State from 1950 to 1952.

An advocate by profession, Shri Mahata served as Assistant Public Prosecutor in 1948 and 1949.

As a well known social worker, he was associated with various social organisations in different capacities.

Shri Kshudiram Mahata passed away on 17 February, 1999 at Purulia, West Bengal at the age of 80.

Shri N.T. Das was a member of First to Fourth Lok Sabha representing Monghyr and Jamui Parliamentary constituencies of Bihar from 1952 to 1970. Later, he was elected to Bihar Legislative Assembly in 1977.

An agriculturist by profession, Shri Das was a well known social and political worker. He was associated with various organisations in different capacities. He worked relentlessly for upliftment of backward classes.

An active Parliamentarian, Shri Das was a member of various Parliamentary Committees. He actively participated in the proceedings of the House.

Shri N.T. Das passed away on 16 April, 1999 at Monghyr, Bihar at the age of 84.

Shri Amar Singh Damar was a member of First and Second Lok Sabha representing Jhabua Parliamentary constituency of Madhya Pradesh from 1952 to 1962.

A veteran freedom fighter Shri Damar actively participated in freedom movement and suffered imprisonment.

An agriculturist by profession, Shri Damar was an active social and political worker. He worked relentlessly for the upliftment of the downtrodden.

An able parliamentarian, he actively participated in the proceedings of the House and made valuable contributions.

Shri Amar Singh Damar passed away on 30 April, 1999 at Jhabua, Madhya Pradesh at the age of 74.

Shrimati Indubala Sukhadia was a member of Eighth Lok Sabha representing Udaipur Parliamentary constituency of Rajasthan from

1984 to 1989.

Shrimati Sukhadia was an active social and political worker. She was actively associated with social reform work in her State. She was the President of Rajasthan Social Welfare Board and Mahila Mandal, Udaipur. She worked relentlessly for the welfare of the downtrodden.

As an active political worker, she lent support to her husband Shri Mohan Lal Sukhadia, former Chief Minister of Rajasthan in development activities of the State.

An active Parliamentarian, she took keen interest in the proceedings of the House and made valuable contribution thereto.

Shrimati Indubala Sukhadia passed away on 8 May, 1999 at Udaipur, Rajasthan at the age of 78.

Shri J.M. Lobo Prabhu was a member of Fourth Lok Sabha representing Udipi Parliamentary constituency of erstwhile Mysore State from 1967 to 1970.

Shri Prabhu was a distinguished administrator. Before his retirement from Indian Civil Service (ICS) in 1959, he served as Collector in various districts of Uttar Pradesh and erstwhile Madras State. He also served the Central Government in different capacities.

A man of letters, Shri Prabhu edited "Insight", an English weekly. He wrote many prize winning articles on economics and politics. His publications include "Mother of New India", "Death Abdicates", "Collected Plays", "New Thinking" and "Second Plan X-rayed".

Shri Lobo Prabhu passed away on 14 May, 1999 at Mangalore, Karnataka at the age of 93.

Shri Sidha Lal Murmu was a member of Eighth Lok Sabha representing Mayurbhanj Parliamentary constituency of Orissa from 1984 to 1989.

Earlier, Shri Murmu was a member of Orissa Legislative Assembly from 1971 to 1973 and 1980 to 1984. He served the State Government as a Cabinet Minister for Labour, Employment and Housing during 1971-72.

An agriculturist by profession, Shri Murmu was a well known social and political worker. He took keen interest in the upliftment of the weaker sections of the society. He was associated with the Adivasi Socio-educational Cultural Organisation, Orissa in 1960.

An able Parliamentarian, Shri Murmu was a member of Committee on Private Members' Bills and Resolutions from 1987 to 1990 and Committee on the Welfare of Scheduled Castes and Scheduled Tribes during 1989-90. He focussed the attention of the House to the problems faced by the downtrodden.

Shri Sidha Lal Murmu passed away on 4 June, 1999 in Mayurbhanj, Orissa at the age of 64.

13.00 hrs.

Shri Amar Nath Chawla was a Member of Fifth Lok Sabha from 1971 to 1974 representing Sadar Parliamentary Constituency of Delhi.

Shri Chawla was one of the known public figures of Delhi. He was associated with various public and cultural organisations of Delhi in different capacities. He took keen interest in the field of irrigation and power; works and housing; administration and industrial development and development of trade in the country.

An able parliamentarian, Shri Chawla was a Member of the Joint Committee on Amendments to Election Law during 1971; Court of the University of Delhi from 1972 to 1974 and the Committee on Private Members' Bills and Resolutions during 1973.

A well known social worker, Shri Chawla worked relentlessly for communal harmony, upliftment of poor sections of society and promotion of educational and cultural societies.

Shri Amar Nath Chawla passed away on 5 June, 1999 in New Delhi at the age of 85.

Chaudhary Lachchi Ram was a Member of Second and Eighth Lok Sabha representing Hamirpur and Jalaun Parliamentary Constituencies of Uttar Pradesh from 1957 to 1962 and 1984 to 1989, respectively.

A businessman by profession, Ch. Lachchi Ram was an active political and social worker. He was associated with various social and educational organisations in different capacities.

An able parliamentarian, Ch. Lachchi Ram was a Member of the Committee on Absence of Members from the Sittings of the House from 1987 to 1989 and Committee on the Welfare of Scheduled Castes and Scheduled Tribes during 1989.

A well known social worker, Ch. Lachchi Ram worked relentlessly for upliftment of the poor. He made special efforts in educating the children of weaker sections and to eradicate certain social evils prevalent among the downtrodden.

Ch. Lachchi Ram passed away on 11 June, 1999 at Jalaun, Uttar Pradesh at the age of 85.

Shri J. Vengal Rao was a Member of Eighth and Ninth Lok Sabha representing Khammam Parliamentary Constituency of Andhra Pradesh from 1984 to 1991.

Earlier, Shri J. Vengal Rao was a Member of Legislative Assembly, Andhra Pradesh from 1962 to 1978. He served the State of Andhra Pradesh as Home Minister from 1969 to 1971 and Minister for Industries in 1972-73.

He rose to become Chief Minister of Andhra Pradesh and held that office from 1973 to 1978. As an able administrator, he had made significant contributions to the development of Andhra Pradesh.

He was Union Minister of Industries from 1986 to 1989. An able parliamentarian, he focussed the attention of the House to the problems faced by the farmers.

Shri Vengal Rao suffered imprisonment twice during the Hyderabad liberation struggle in 1947-48.

A widely travelled person, Shri Vengal Rao was member of several Indian Parliamentary delegations to USA, England, Japan, Thailand and Malaysia.

Shri Vengal Rao passed away on 12 June, 1999 at Hyderabad at the age of 77.

Prof. Parag Chaliha was a Member of Eighth Lok Sabha representing Jorhat Parliamentary Constituency of Assam from 1985 to 1989 and also a sitting Member of Rajya Sabha.

An able parliamentarian, he was a Member of various parliamentary committees of Lok Sabha as well as consultative committees of the Ministries of Government of India.

Hailed from the family of freedom fighters, Prof. Chaliha was actively involved in Anti-British Students' Movement since 1939. He led 1942 "Quit India Movement" at Sibsagar and suffered imprisonment. He was actively involved in the Assam Movement since 1979.

Prof. Chaliha was a teacher, administrator and votary of fine art. He undertook pioneering activities in the spread of higher education in backward areas of the State, founded the Sibsagar College, a premier educational institution in the country. He had the distinction of being conferred upon the first L.N. Bezbaroa Professorship named after the great poet of Assam. He rose to become head of the Department of Assamese in Dibrugarh University. He also founded and led Seujia Samaj and S.S. Sangeet Vidyalaya at Sibsagar. With public donations, he set up Sibsagar Natya Mandir, the most prestigious Art Centre in North-East India and established numerous other educational, sports and cultural organisations.

A man of letters, Prof. Chaliha authored several books on educational, sociological and cultural topics. His publications include 'Chari Hejar Bacharar Assam - a dramatic monologue on Assam's 4000 years of history; outlook on NEFA in English and 'Simantar Sambhed' glimpses of North-East Frontier etc.

A widely travelled person, Shri Chaliha visited East Germany as a member of the Indian Delegation in 1970 under the Cultural Exchange Programme of U.G.C.; and later South Korea in 1988 as a member of Seoul Olympics team.

Prof. Parag Chaliha passed away on 22 June, 1999 at Sibsagar, Assam at the age of 75.

Shri K.N. Singh was a member of Fourth, Fifth and Eighth Lok Sabha representing Sultanpur and Hapur Parliamentary Constituencies of Uttar Pradesh from 1970 to 1977 and 1984 to 1989 respectively. He was also a member of Rajya Sabh from 1990 to 1996. He ably served as Deputy Minister in the Department of Parliamentary Affairs during 1971-74 and in the Ministry of Agriculture and Irrigation during 1974-77 in the Union Council of Ministers.

An advocate by profession, Shri Singh actively participated in the 'Quit India Movement', of 1942 and suffered imprisonment. He took leading part in all the students movements in Uttar Pradesh during 1947-55. He was arrested twice during Kisan Movement in Uttar Pradesh and jailed during 1956-63.

An active social worker, Shri Singh worked for the propagation of education particularly in the rural areas. He set up premier scientific and technological institutions in rural areas to facilitate the application of modern tools and techniques in the field of agriculture. He also established various schools in the rural areas.

Shri K.N. Singh died on 1 July, 1999 at Lucknow, Uttar Pradesh at the age of 71.

Rajmata Kamalendu Mati Shah was a member of First Lok Sabha representing Garhwal region of Uttar Pradesh.

An able parliamentarian, Rajmata Shah actively participated in the proceedings of the House.

A well known social worker Rajmata Shah worked relentlessly for the upliftment of women and children.

Rajmata passed away on 15 July, 1999 at Dehradun, Uttar Pradesh at the age of 96.

Dr. (Smt.) Rajendra Kumari Bajpai was a member of Seventh, Eighth and Ninth Lok Sabha representing Sitapur Parliamentary Constituency of Uttar Pradesh from 1980 to 1991.

Earlier, Dr. (Smt.) Bajpai was a member of Uttar Pradesh Vidhan Sabha from 1962 to 1977. She held with distinction various important portfolios in the Uttar Pradesh Government during 1970-77. She was also a member of Union Council of Ministers during 1985-89. She was Lt. Governor of Pondicherry from 1995 to 1998.

A well known parliamentarian, Dr. (Smt.) Bajpai was Chairman, Committee on Papers laid on the Table from 1980 to 1982. She was also a member of various parliamentary as well as Consultative Committees during her tenure of membership of Lok Sabha.

A teacher by profession. Dr. (Smt.) Bajpai was an active social and political worker. She actively participated in the 'Quit India Movement of 1942'. She worked relentlessly for the welfare of the downtrodden women and children. She established various educational institutions in Uttar Pradesh.

A widely travelled person, Dr. (Smt.) Bajpai was a member of Indian Delegation to United Nations in 1980. She led the Indian Delegation to International Labour Organisation Conference in Geneva in 1976; the World Peace Conference at Prague in 1983 and the Japan Social Rehabilitation World Conference twice.

Dr. (Smt.) Rajendra Kumari Bajpai passed away on 17 July, 1999 at Allahabad, Uttar Pradesh at the age of 74.

Shri Braja Mohan Mohanty was a member of Seventh and Eighth Lok Sabha representing Puri Parliamentary Constituency of Orissa from 1980 to 1989. An able administrator, Shri Mohanty served as Deputy Minister in the Union Council of Ministers from 1980 to 1983 and held various important portfolios.

Earlier, Shri Mohanty was a member of Orissa Legislative Assembly from 1967 to 1977. He adorned the high office of the Speaker of Orissa Legislative Assembly from 1974 to 1977. He was a member of the Public Accounts Committee of the Orissa Legislative Assembly during 1971. He also served as Minister in the State Government of Orissa during 1972-73.

An active parliamentarian, Shri Mohanty was a member of various parliamentary committees. He was also a member of the Consultative Committee constituted under the Punjab State Legislature (Delegation of Power) Act, 1987.

Shri Mohanty also participated in the Quit India Movement in 1942.

An advocate by profession, Shri Mohanty was the Associate Public Prosecutor and Special Prosecutor of Vigilance cases during 1965-66.

A well known social worker, he was associated with various organisations in different capacities. He worked relentlessly for the promotion of education amongst women and poor sections of the society. He was a founder member of Puri Mahila College and Nimapara College.

A widely travelled person, Shri Mohanty was a member of Indian Delegation to the World Peace Congress for Moscow in 1973 and the Commonwealth Parliamentary Conference held in Mauritius in 1976.

A man of letters, Shri Mohanty wrote several articles in various newspapers and periodicals.

Shri Braja Mohan Mohanty passed away on 24 July, 1999 at the All India Institute of Medical Sciences, New Delhi at the age of 75.

Shri Kalpnath Rai represented Ghosi Parliamentary Constituency of Uttar Pradesh for four terms successively during Ninth, Tenth, Eleventh and Twelfth Lok Sabha from 1989 to 1999. Earlier he was elected to Rajya Sabha thrice in 1974, 1980 and 1986.

Shri Kalpnath Rai was an able administrator. As Union Minister for nine years, Shri Rai held with distinction various important portfolios which include Parliamentary Affairs, Industry, Energy, Power and Non-Conventional Energy Sources and Food.

A well known parliamentarian, Shri Rai was a member of several parliamentary and consultative committees. He actively took part in the proceedings of the House and fearlessly voiced the people's grievances.

An advocate and agriculturist by profession, Shri Rai was an eminent social and political worker. He was associated with various social and political organisations in different capacities. He took keen interest in rural reconstruction and welfare of the downtrodden.

Shri Kalpnath Rai passed away on 6 August, 1999 in New Delhi at the age of 58.

In his death, the country has lost an eminent social and political leader and a friend of the rural masses.

Acharya Bhagwan Dev was a member of Seventh Lok Sabha representing Ajmer Parliamentary Constituency of Rajasthan from 1980 to 1984.

An able parliamentarian, Acharya Bhagwan Dev was also a member of the Committee on Official Language from 1980 to 1984. An active social and political worker, Acharya Bhagwan Dev was imprisoned for several times in connection with the Goa Liberation Movement. He also held important positions in the Maharshi Dayanand Yogashram Society and Akhil Bharatiya Yoga Vijnan Parishad. He was associated with various social and cultural organisations in different capacities.

An erudite scholar, Acharya Bhagwan Dev was well versed in English and many other Indian languages.

As a propagator of Yoga, Acharya Bhagwan Dev authored several books on tenets of Yoga. He had also written books and articles in Gujarati as well as in Sindhi. He was also editor of "Yoga Mandir", a monthly publication.

Acharya Bhagwan Dev passed away on 14 August, 1999 in Delhi at the age of 64.

Shri Yadendra Dutt was a member of Sixth and Ninth Lok Sabha representing Jaunpur Parliamentary Constituency of Uttar Pradesh from 1977 to 1979 and 1989 to 1991, respectively.

Earlier, he was a member of Uttar Pradesh Legislative Assembly from 1957 to 1974. He was also the Leader of Opposition in the Legislative Assembly.

An agriculturist by profession, he was an active social worker and took keen interest in sports.

A well known parliamentarian, Shri Dutt was the Chairman of the Committee on Government Assurances in Uttar Pradesh Legislative Assembly. He was also the member of the Consultative Committee of the Ministry of External Affairs during 1990.

A man of letters, Shri Dutt authored several books. Some of them are 'Sher Shikari', 'Van Pashuon Ke Beech', 'Aakhet' and 'Adhbhut Shikar'. For 'Aakhet', he was honoured with Uttar Pradesh Hindi Academy Award.

Shri Yadendra Dutt passed away on 9 September, 1999 at Varanasi, Uttar Pradesh at the age of 81.

Shri Dada Baburao Paranjpe was a member of Seventh, Ninth, Eleventh and Twelfth Lok Sabha, representing Jabalpur Parliamentary Constituency of Madhya Pradesh during 1982-84, 1989-91, 1996-97 and 1998-99, respectively.

A trader by profession, Shri Paranjpe was an active social and political worker. He served his constituency as Councillor, Municipal Corporation and then as Mayor from 1957 to 1975.

A veteran freedom fighter, Shri Paranjpe joined Azad Hind Fauj and fought for Independence under the command of Netaji Subhash Chandra Bose. He saw action during the Second World War in 1944.

An active parliamentarian, Shri Paranjpe participated in the proceedings of the House. He was also member of various Parliamentary Committees such as Committee on Petitions, Committee on Defence and Committee on Papers laid on the Table.

Shri Dada Baburao Paranjpe passed away on 27 September, 1999 at Jabalpur, Madhya Pradesh at the age of 77.

... (Interruptions)

MR. SPEAKER: Honourable Members, we would now pay homage to the brave soldiers who made the supreme sacrifice for the motherland, in the operations in Kargil this year. A war-like situation was thrust on us soon after a bold initiative

taken by India for better relations with our neighbour Pakistan. Armed Forces of this country boldly faced the challenge, beat back and drove away the intruders in operations in one of the most difficult terrains in the world and under the toughest conditions.

We would place on record the gratitude of the nation to the heroes of Kargil and convey our deep sense of condolences to the bereaved families of the 540 brave soldiers. The nation will remember their supreme sacrifice with eternal gratitude.

We would also like to express our heartfelt and profound sorrow over two other tragic incidents the railway accident in West Bengal and the cyclonic havoc in Orissa, Andhra Pradesh and West Bengal.

In the tragic rail accident on 2 August, 1999 when Guwahati-bound Awadh Assam Express collided head-on with the New Delhi-bound Brahmaputra Mail at Gaisal Railway Station in West Bengal, about 287 persons including 47 security personnel were reported to have died and several others injured.

In the other incident, about one hundred persons lost their lives, several injured and rendered homeless in the devastating cyclone that hit the coastal areas of Orissa on 18 October, 1999. The cyclone also caused wide spread damage in Andhra Pradesh and West Bengal.

We deeply mourn the loss of these lives and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

(The Members then stood in silence for a short while.)
